## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3548 ANSWERED ON:04.08.2014 STANDARDS OF AVIATION SKILLS Charitra Shri Ram

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a pilot in India qualifies with just 200 hrs. on a light piston-engine aircraft whereas an airline co-pilot in other countries including United States is required to have a minimum of 1,500 hrs. and if so, the reasons therefor;
- (b) whether the world standard for a captain on a wide body aircraft is not less than 6,000 hrs. whereas airlines in India require a mere 2,500 hrs. and if so, the reasons therefor; and
- (c) the steps taken or proposed to be taken by the Government to bring aviation standards in the country at par with international standards?

## **Answer**

Minister of State in the Ministry of CIVIL AVIATION (Shri G.M. Siddeshwara)

- (a) The minimum flying hours requirements for CPL (Commercial Pilot License) & ATPL (Airline Transport Pilot License) are 200 hours and 1500 hours respectively in India. However, Directorate General of Civil Aviation is not aware of such requirements in US.
- (b) DGCA is not aware of such requirements in foreign airlines and DGCA do not prescribe any flying standard for designating captain on a wide body aircraft.
- (c) Does not arise in view of above.